

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-04/2013/ 1653 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Gautam Baruah,
District & Sessions Judge,
Kamrup, Amingaon.

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Dated Guwahati, the 24 March, 2025.

Sub: **Station leave.**

Ref:- Your letter No. DJKA/1769/2025 dtd. 18.03.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, from the evening of 29.03.2025 till the evening of 30.03.2025**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-04/2013/ 1654 /A, dated , 24-03-2025
Copy to:

✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)